

(viii) Issue of Citizen Charters.

(b) No, Sir.

(c) Yes, Sir.

(d) No, Sir.

(e) and (f) The Government is concerned about leakages during the implementation of development Programmes and Schemes. In pursuance with its policy on "Zero Tolerance to Corruption", the Government is committed to providing transparent and accountable governance.

Measures introduced towards Governance

2376. SHRIMATI SYEDA ANWARA TAIMUR:

SHRI JESUDASU SEELAM:

SHRI VIJAY JAWAHARLAL DARDA:

Will the PRIME MINISTER be pleased to state:

(a) whether specific measures have been introduced towards 'Governance' in view of comments of Minister of Personnel, Public Grievances and Pensions during August 2009 viz. 'there is a perception that the Indian Bureaucracy is inefficient and corrupt, if we are not able to provide for inclusive growth, it may lead to conflicts';

(b) if so, the details thereof; and

(c) bureaucracy being the primary instrument of governance whether such remarks would not demoralize these timetested 'agents of change'?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN) : (a) and (b) Reforms in Governance is an ongoing process. Recently, the 2nd Administrative Reforms Commission (ARC) has come out with a number of recommendations to reform the governance structure which are under active consideration of Government. The details can be viewed at the website www.darpg.nic.in.

(c) No, Sir.

Appointment of bureaucrats in institutions

2377. SHRI R.C. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government is aware of the trend which is catching up to appoint bureaucrats as Vice-Chancellors and other institutions which requires subject experts and professionals;

(b) whether inspite of opposition the Film and Television Institute of India, Pune, the National Book Trust and Mahatma Gandhi International Hindi University (Central University) are all headed by either IAS or IPS officers;

(c) if so, whether Government is helpless in stopping such non-deserving candidates for posts which need experts; and

(d) in what manner Government thinks of going ahead in this regard?